

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO - 1537
ANSWERED ON -12/03/2025

ILLEGAL BATTERY CHARGING BY E-RICKSHAWS

1537. DR. LAXMIKANT BAJPAYEE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether a large number of registered and unregistered e-rickshaws illegally charge batteries through direct theft of electricity in the country, if so, whether Government proposes to set up an adequate number of charging stations and stop such illegal battery charging; and

(b) whether such e-rickshaws use substandard batteries and charge batteries illegally from live wires in public places which creates danger and leads to incidents of electric shock and death and the measures and actions proposed to be taken by the Government to check such activity?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN GADKARI)

(a) & (b) No such information is available with the Government. The matter concerning energy pilferage and unauthorized electricity consumption is regulated by the respective State Government/UT administration.
